HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

Bilaspur, dated <u>10</u> July, 2025

Hon'ble the High Court has been pleased to earmark the Court of IIIrd District and Additional Sessions Judge, Balodabazar for hearing of cases relating to the incident which occurred on 10-06-2024 at Balodabazar, which shall be in addition to the work allotted by the Principal District Judge, Balodabazar.

BY ORDER OF HON'BLE THE HIGH COURT

(MANEESH KUMAR THAKUR)
REGISTRAR GENERAL

Endt. No. <u>12707</u>/Checker **II-15-2/2012**

Bilaspur, dated <u>LO</u> July, 2025

Copy forwarded to:-

- 1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar, Nava Raipur with reference of your department memo no. 2600/1678/XXI-B/C.G./2025, dated 13-06-2025 for information.
- 19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 21. The Principal District & Sessions Judge, Balodabazar-Bhatapara *for information and necessary action.*
- 22. The IIIrd District & Additional Sessions Judge, Balodabazar for information and necessary compliance.
- 23. The Additional Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur, *for information*.
- 24. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Maneesh Kumar Thakur)

Registrar General